

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 81 of 1997.

(UNLISTED)

Date of Order: 20-01-97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

SUSHANTA MUKHERJEE

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. B. Chatterjee, counsel, with
Miss. Bipasha Mondal, counsel.
For the respondents: NONE.

O R D E R

This application has been moved as an unlisted matter to-day. Mr. B. Chatterjee, 1d. counsel, leading Miss. B. Mondal, 1d. counsel appears for the petitioner. None appears for the respondents.

In this application, the petitioner has made an application to the Chittaranjan Locomotive Works for an appointment in the Cultural quota for the year 1996-97 on the ground that he was associated with various scout movements. On perusal of the application together with all its enclosures, we consider it appropriate to dispose of the application with a direction upon the respondent to consider the entire petition itself as a representation by the petitioner for the reliefs claimed by him and pass a speaking order thereon within 8 weeks from the date of communication of this Order. The speaking order so passed, shall be communicated to the petitioner and if it goes against him, he will have a liberty to make a fresh Original Application to this Tribunal, if so advised.

pre-
From/page.

Copy of the application together with the annexres
as well as a copy of the Order passed this day be forthwith
~~communicated~~ by the petitioner to all the respondents.

Plain Copy to the 1d.counsel for the petitioner.

Mukherjee
(M.S.Mukherjee)
Member(A)

A.C. Chatterjee
(A.K.Chatterjee)
Vice-Chairman.